

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1646 of 2003

New Delhi, this the 1st day of July, 2003

HON'BLE SHRI R.K. UPADHYAYA, MEMBER (A)

Shri A.P. Nandwani son of L. Shri Sukh Dayal
retired Dy. Postmaster of Indraprastha Head Post
Office, New Delhi, R/o Sonipat & address for service
of notices C/o Shri Sant Lal, Advocate CAT Bar Room,
New Delhi

.....Applicant
(By Advocate : Shri Sant Lal)

Versus

1. The Union of India, through the Secretary, M.O. Communication, Deptt. of Posts, Dak Bhawan, New Delhi-110001.
2. The Chief Postmaster General Delhi Circle, Meghdoot Bhawan, New Delhi-110001.

....Respondents

ORDER (ORAL)

Heard Shri Sant Lal, learned counsel of the applicant.

2. Shri Sant Lal, learned counsel seeks permission to withdraw this OA with liberty to file a fresh OA, if so advised, in accordance with law. His prayer is allowed.
3. This OA is dismissed as withdrawn.


(R.K. UPADHYAYA)

MEMBER (A)

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